

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-3428
TO BE ANSWERED ON-12/03/2026

Status of Grants under Article 275(1) of the Constitution

3428. Dr. Byreddy Shabari:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of grants-in-aid allocated, released and utilised under Article 275(1) of the Constitution to each eligible State/UT during the last five years, year and State/UT-wise;
- (b) the number and details of project proposals submitted by the Government of Andhra Pradesh under Article 275(1) during the last five years, including project descriptions and proposed funding amounts;
- (c) the status of each such proposal from Andhra Pradesh, indicating whether approved, rejected or pending and the reasons for delay or rejection, if any;
- (d) the details of projects approved in Andhra Pradesh under this provision, including the date of approval, fund-release status and current stage of implementation; and
- (e) whether the Union Government has received any pending or revised proposals from Andhra Pradesh for the current financial year and if so, the expected timeline for their appraisal and approval?

ANSWER

**MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)**

- (a) Details of grants-in-aid allocated, released and utilised under Article 275(1) of the Constitution to each eligible State/UT during the last five years, year-wise and State/UT is as per **Annexure 1**.
- (b) to (d) Details of Project Appraisal Committee (PAC) minutes for approval, rejection and pending projects for State Govt. of Andhra Pradesh under Article 275(1) of the Constitution for last 5 years are available on Ministry's website at following link: -

Sl. No.	Year	PAC Approval Date	PAC Minutes Available on Ministry's website at below link
1	2020-21	5th May 2020	https://tribal.gov.in/Docs/AndhraPradesh05052020.pdf
2	2021-22	18th November 2021	https://tribal.gov.in/Docs/AndhraPradeshPAC_13102021.pdf
3	2022-23	21st November 2022	https://tribal.gov.in/Docs/AP_PAC_21112022.pdf
4	2023-24	-	-
5	2024-25	11th October 2024	https://tribal.gov.in/Docs/AndhraPradesh1110202410182024144306.pdf

Details of fund released to State Govt. of Andhra Pradesh under Article 275(1) of the Constitution during last 5 years is given below:-

Sl. No.	Year	Fund released (Rs. in lakh)	Funds utilized (Rs. in lakh)
1	2020-21	2055.55	2055.55
2	2021-22	2638.65	2555.7
3	2022-23	-	-
4	2023-24	-	-
5	2024-25	9841.55	-

(e) During the Financial Year 2025-26, Project Appraisal Committee (PAC) in Ministry of Tribal Affairs has approved project of Rs. 3365.00 lakh for State Govt. of Andhra Pradesh and Rs. 2615.85 is already released. Details of project approved by PAC for State Govt. of Andhra Pradesh is uploaded on Ministry's website at below link: -

(i) <https://tribal.gov.in/Docs/AndhraGrants08112025171910.pdf>

(ii) <https://tribal.gov.in/Docs/GrantsMinutes0701202603102026123453.pdf>

Annexure 1

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3428 for answer on 12.03.2026

Status of Grants under Article 275(1) of the Constitution (Rs in Lakh) as on 08.03.2026																
S.No.	States	2020-21			2021-22			2022-23			2023-24			2024-25		
		Allocation for the year 2020-21	Total Release	UC Due	Allocation for the year 2021-22	Total Release	UC Due	Allocation for the year 2022-23	Total amount released	UC Due	Allocation for the year 2023-24	Total Release	Total UC Due	Original Share of Allocation	Amount already released	Total UC Due
1	Andhra Pradesh	2650.87	2055.55	0	2651.78	2638.65	32.55	2653.31	0	0	3119.03	0	8399.86	3391.3	9841.55	775.45
2	Arunachal Pradesh	4973.66	6014.00	0	4975.38	9830.00	0	4978.24	7265.3	0	6237.61	6740	0	6362.89	10030	0
3	Assam	4444.02	4592.37	0	4445.55	2570.00	1875.00	4448.11	2300	288.31	5659.28	3294.120	3814.46	5685.31	4286.23	2271.46
4	Bihar	2083.17	0.00	1025.59	2083.89	642.08	933.69	2085.08	1001.01	182.103	2469.13	871.24	1473.020	2665.030	524.000	1333.413
5	Chhattisgarh	10642.350	9976.2414	300.00	10646.02	11604.020	0	10652.14	13578.43	16	12493.83	15676.77	16865.12	13614.94	14506.46	12168.38
6	Goa	800.00	0.00	558.65	800.00	600.41	91.12	800	667.79	0	800	150	650	800	479.91	432.21
7	Gujarat	8721.64	5940.04	0	8724.65	6923.79	1870	8729.66	7549.12	174.4	10513.09	4584.77	10788.21	11157.73	2727.27	2606.63
8	Himachal Pradesh	1696.93	1161.00	0	1697.51	1500.00	0	1698.49	1655	299.26	1945.98	1696.45	1594.51	2170.91	2244.23	1538.76
9	Jharkhand	10537.37	10278.00	1284.88	10541	12264.1900	0	10547.06	6677.87	1035	12780.25	14299.82	8333.57	13480.63	5147.06	16883.39
10	Karnataka	3305.48	3305.68	0.00	3306.62	3210.00	0	3308.52	4297.57	0	3924.73	4070	1837.87	4228.75	4730.26	3894.57
11	Kerala	800.00	0.00	786.98	800	0.00	786.98	800	817.67	817.67	800	1910.44	817.67	800	395.81	2728.11

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		Allocation for the year 2020-21	Total Release	UC Due	Allocation for the year 2021-22	Total Release	UC Due	Allocation for the year 2022-23	Total amount released	UC Due	Allocation for the year 2023-24	Total Release	Total UC Due	Original Share of Allocation	Amount already released	Total UC Due
12	Madhya Pradesh	18394.92	4279.78	14073.62	18401.27	5319.10	13082.17	18411.85	8438.75	4002.56	22262.63	15741.7	14316.18	23532.93	9183.585	20605.72
13	Maharashtra	10417.85	4573.16	13065.5	10421.45	0.00	26189.74	10427.44	0	0	12923.46	0	19828.81	13327.73	0	10727.38
14	Manipur	1747.49	0.00	2453.01	1748.09	0.000	1872.65	1749.1	1067.36	533.68	2365.45	2456.35	2140.01	2235.59	1981.32	3962.675
15	Meghalaya	3150.75	492.71	2669.8	3151.83	1595.25	1482.58	3153.64	2904.84	132.62	4083.97	3127.29	2926.89	4030.8	2217.4	563.96
16	Mizoram	1899.56	1909.71	0	1900.22	2971.54	0	1901.31	1654.05	0	2522.61	2897.97	0	2430.14	2143.8	460.21
17	Nagaland	2314.88	1717.38	678.62	2315.68	3202.39	276.53	2317.01	5863.47	300.4	3081.5	5020.11	4319.32	2961.47	2050.5	1201.88
18	Odisha	12062.26	6304.62	5722.38	12066.43	11382.05	683.95	12073.36	10150.55	0	14584.7	6870.56	9847.87	15431.45	10107.95	4869.48
19	Rajasthan	9002.84	9166.00	0	9005.95	10435.21	500.65	9011.12	11002.53	3066.57	10855.86	8940.07	12309.46	11517.48	4626.61	5310.75
20	Sikkim	800.00	516.00	0	800	2045.00	0	800	720.38	0	800	1754.38	114.53	800	4485.06	135.06
21	Tamil Nadu	800.00	0.00	988.17	800	0.00	3496.18	800	0	0	800	650.49	79.95	800	2019.665	0
22	Telangana	2788.68	2517.00	0	2789.65	2050.00	0	2791.25	3114.46	0	3328.39	5169	323.21	3567.61	13797	0
23	Tripura	1187.45	201.74	712.48	1187.86	607.53	529.21	1188.55	1294.71	100	1749.65	4226.39	487.37	1519.13	4151.82	809.124
24	Uttar Pradesh	882.40	927.43	0	882.71	832.71	50	883.21	1135.82	94.16	968.07	1353.63	1273.96	1128.87	1829.9	1447.79

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25	Uttarakhand	800.00	0.00	1872.52	800	100.65	493.99	800	306.02	293.97	800	964.05	423.79	800	0	293.97
26	West Bengal	4460.44	4041.14	404.36	4461.97	0.00	4462.67	4464.55	4186.55	33.44	5340.84	4744.4	2156.7	5706.31	3549.61	1638.1
	TOTAL	121365.01	79969.5540	46596.560	121405.51	92324.57	58709.71	121473.00	97649.20	11370.14	147210.036	117210	125122.34	154147	117057	96658.472
